

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

RAJYA SABHA
UNSTARRED QUESTION NO.1997
TO BE ANSWERED ON 23RD DECEMBER 2022

ALLOCATION OF FOODGRAINS TO STATES DURING LOCKDOWN

1997 # DR. KALPANA SAINI:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) the number of beneficiaries under the National Food Security Scheme (NFS) in various States of the country, including Uttarakhand during the last two years;
- (b) the quantity of foodgrains allocated and distributed and the number of families benefitted by it after the announcement of free distribution of foodgrains during the lockdown in COVID-19 period, State-wise; and
- (c) the present status of 'One Nation One Ration Card' scheme?

A N S W E R
MINISTER OF STATE FOR MINISTRY OF RURAL DEVELOPMENT AND
CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
(SADHVI NIRANJAN JYOTI)

(a): A statement indicating the State/Union Territory (UT)-wise number of beneficiaries covered under the National Food Security Act, 2013 (NFSA) during the last two years is at **Annexure-I**.

(b): In view of the outbreak of Covid-19, Central Government has allocated foodgrains to all the States/UTs for about 80 crore persons under Pradhan Mantri Garib Kalyan Anna Yojana (PM-GKAY), for distribution among beneficiaries covered under the NFSA (i.e. Antyodaya Anna Yojana and Priority Category Households). Under the PMGKAY, the households covered under the NFSA are entitled to receive 5 kg of foodgrains (rice / wheat) per person per month, free of cost. The entitlement of foodgrains under PM-GKAY is in addition to their entitlement under NFSA (i.e. 35 kg of foodgrains per month per AAY household and 5 kg of foodgrains per person per month for Priority Households @ Rs.3/2/1 per kg for rice/ wheat/ coarsegrains).

In addition to this, as part of the Economic measures (AtmaNirbhar Bharat), allocation of foodgrains, free of cost, had been made available to all the States/Union Territories, for the month of May and June, 2020, for stranded migrants who were not covered under the National Food Security Act, 2013 or any other State scheme. Such beneficiaries were eligible for 5 kg of foodgrains per person per month. Identification of such beneficiaries and distribution of foodgrains to them was the responsibility of concerned State Government or Union Territory Administration.

A statement indicating the State/UT-wise allocation of foodgrains under the PMGKAY and ANB is at **Annexure-IIA** to **Annexure-IIB** respectively.

(c): The One Nation One Ration Card (ONORC) plan, for nation-wide portability of the NFSA benefits, is presently enabled in all the 36 States/UTs, covering entire NFSA population (around 80 Crore NFSA beneficiaries) in the country. Under the plan, the NFSA beneficiaries have been empowered with the choice to lift their entitled foodgrain from any Fair Price Shop (FPS) of their choice, anywhere in the country, by using their existing ration card with biometric authentication on an electronic Point of Sale (ePoS) device.

ANNEXURE-I

ANNEXURE REFERRED TO IN PART (a) OF THE RAJYA SABHA UNSTARRED QUESTION NO. 1997 DUE FOR ANSWER ON 23.12.2022 REGARDING "ALLOCATION OF FOODGRAINS TO STATES DURING LOCKDOWN".

State/UT-wise coverage of beneficiaries under the National Food Security Act, 2013 during last two years and current year.

S. No.	Name of the States/UTs	Beneficiaries covered under the National Food Security Act, 2013 (In lakh)		
		As on 31.03.2021	As on 31.03.2022	As on 30.11.2022
1	Andhra Pradesh	268.22	268.22	268.22
2	Arunachal Pradesh	8.40	8.40	8.40
3	Assam	250.31	251.17	251.17
4	Bihar	871.16	871.16	871.16
5	Chhattisgarh	200.77	200.77	200.77
6	Delhi	72.78	72.78	72.78
7	Goa	5.32	5.32	5.32
8	Gujarat	341.71	345.15	344.15
9	Haryana	126.49	126.49	126.49
10	Himachal Pradesh	28.64	28.64	28.64
11	Jharkhand	263.70	264.25	264.12
12	Karnataka	401.93	401.93	401.93
13	Kerala	154.80	154.80	154.80
14	Madhya Pradesh	470.46	482.58	511.32
15	Maharashtra	700.17	700.17	700.17
16	Manipur	18.60	19.97	20.08
17	Meghalaya	21.46	21.46	21.46
18	Mizoram	6.68	6.68	6.68

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19	Nagaland	14.05	14.05	14.05
20	Odisha	324.33	324.15	325.03
21	Punjab	141.51	141.51	141.51
22	Rajasthan	440.01	440.01	440.01
23	Sikkim	3.79	3.79	3.79
24	Tamil Nadu	364.69	364.69	364.69
25	Telangana	191.62	191.62	191.62
26	Tripura	24.83	24.83	24.32
27	Uttar Pradesh	1465.94	1487.44	1490.71
28	Uttarakhand	61.94	61.94	61.94
29	West Bengal	601.84	601.84	601.84
30	A&N	0.61	0.61	0.61
31	DNH&DD	2.86	3.02	2.73
32	Lakshadweep	0.22	0.22	0.22
33	Chandigarh (DBT)	2.79	2.75	2.76
34	Puducherry (DBT)	6.30	6.24	6.34
35	J&K	72.41	72.41	72.41
36	Ladakh	1.44	1.44	1.44
Total		7932.81	7972.50	8003.69

ANNEXURE-IIA

ANNEXURE REFERRED TO IN PART (b) OF THE RAJYA SABHA UNSTARRED QUESTION NO. 1997 DUE FOR ANSWER ON 23.12.2022 REGARDING "ALLOCATION OF FOODGRAINS TO STATES DURING LOCKDOWN".

State/UT-wise allocation and Offtake of foodgrains under the Pradhan Mantri Garib Kalyan Anna Yojana (PMGKAY) during the financial year 2020-21, 2021-22 and 2022-23.

(In thousand tons)

S.No.	Name of States/UTs	2020-21		2021-22		2022-23	
		Allocation	Offtake	Allocation	Offtake	Allocation	Offtake
1	Andhra Pradesh	1072.920	609.984	1475.218	1201.158	1206.995	224.313
2	Arunachal Pradesh	32.845	28.687	46.219	44.865	37.815	27.695
3	Assam	1006.117	971.696	1380.988	1196.915	1130.251	964.238
4	Bihar	3474.654	3157.047	4791.399	4296.000	3920.235	2994.328
5	Chhattisgarh	803.080	804.613	1104.235	1059.780	903.465	702.695
6	Delhi	290.933	282.367	400.290	363.686	327.510	258.603
7	Goa	21.280	20.599	29.270	29.270	23.948	15.825
8	Gujarat	1530.143	1294.330	1883.878	1765.435	1551.681	1233.170
9	Haryana	505.960	454.081	695.695	581.422	569.205	451.041
10	Himachal Pradesh	114.578	111.138	157.545	156.344	128.901	109.339
11	Jharkhand	1054.801	984.077	1451.459	1294.850	1188.611	830.093
12	Karnataka	1607.720	1565.470	2210.615	2140.696	1808.685	1393.646
13	Kerala	619.200	592.934	851.401	825.610	696.601	528.132
14	Madhya Pradesh	2185.680	1983.742	2654.248	2452.165	2171.628	1751.069
15	Maharashtra	2800.680	2453.055	3850.920	2860.724	3150.751	2014.479
16	Manipur	98.526	96.745	105.942	104.924	90.262	70.941
17	Meghalaya	85.821	85.805	118.003	117.205	96.548	82.684
18	Mizoram	26.729	25.515	36.752	36.752	30.070	24.656
19	Nagaland	56.187	55.076	77.258	77.258	63.211	56.187
20	Odisha	1250.609	1250.591	1783.081	1711.638	1462.648	1078.777
21	Punjab	565.800	480.227	778.322	765.085	636.809	423.725
22	Rajasthan	1786.480	1789.651	2420.068	2098.633	1980.056	1601.903

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23	Sikkim	15.152	12.286	20.833	18.910	17.045	14.226
24	Tamil Nadu	1429.348	1426.630	2005.815	1919.900	1641.121	1109.632
25	Telangana	766.480	735.665	1053.920	904.570	862.299	713.688
26	Tripura	99.788	95.892	136.745	133.141	110.960	92.628
27	Uttarakhand	247.787	186.781	340.670	368.838	278.730	202.520
28	Uttar Pradesh	5802.846	5650.639	8126.602	7165.187	6698.379	4294.584
29	West Bengal	2407.351	2377.760	3310.107	3006.920	2708.270	2174.343
30	A & N Island	2.434	1.712	3.347	3.257	2.739	2.035
31	Chandigarh (DBT)	10.676	0.000	15.107	0.206	12.379	0.000
32	D&N Haveli and Daman & Diu	11.483	10.957	15.563	14.731	13.581	9.076
33	Jammu & Kashmir	289.462	287.842	398.259	343.741	325.848	224.520
34	Ladakh	5.756	1.873	7.914	8.153	6.475	7.627
35	Lakshadweep	0.880	0.873	1.201	1.310	0.981	0.872
36	Puducherry (DBT)	25.315	22.848	34.396	28.843	28.219	21.459
	Total	32105.501	29909.188	43773.285	39098.120	35882.911	25704.750

ANNEXURE-IIB

ANNEXURE REFERRED TO IN PART (b) OF THE RAJYA SABHA UNSTARRED QUESTION NO. 1997 DUE FOR ANSWER ON 23.12.2022 REGARDING "ALLOCATION OF FOODGRAINS TO STATES DURING LOCKDOWN".

State/UT-wise allocation and Offtake of foodgrains under the AtmaNirbhar Bharat Package (ANBP)

(In thousand tons)

S. No.	States/ UTs	Allocation	Offtake
1	Andhra Pradesh	26.823	26.823
2	Arunachal Pradesh	0.820	0.819
3	Assam	25.153	21.582
4	Bihar	86.450	86.450
5	Chhattisgarh	20.077	2.108
6	Delhi	7.274	7.273
7	Goa	0.532	0.532
8	Gujarat	38.254	33.581
9	Haryana	12.649	8.337
10	Himachal Pradesh	2.864	2.864
11	Jharkhand	26.370	26.370
12	Karnataka	40.193	40.193
13	Kerala	15.480	15.480
14	Madhya Pradesh	54.642	1.963
15	Maharashtra	70.017	34.509
16	Manipur	2.457	2.457
17	Meghalaya	2.146	2.145
18	Mizoram	0.668	0.668
19	Nagaland	1.405	1.405
20	Odisha	32.360	0.630
21	Punjab	14.145	14.145
22	Rajasthan	44.662	44.600
23	Sikkim	0.379	0.378
24	Tamil Nadu	35.734	35.734
25	Telangana	19.162	19.162
26	Tripura	2.483	2.483

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27	Uttarakhand	6.196	2.905
28	Uttar Pradesh	142.033	140.637
29	West Bengal	60.184	60.184
30	A & N Island	0.061	0.061
31	Chandigarh (DBT)	0.275	0.275
32	D&N Haveli and Daman & Diu	0.285	0.285
33	Jammu & Kashmir	7.241	3.035
34	Ladakh	0.144	0.034
35	Lakshadweep	0.022	0.022
36	Puducherry (DBT)	0.628	0.628
	Total	800.268	640.757
